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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :HYDERABAD BENCH

AT HYDERABAD

O.A. 1641/97.

Dt. of Decision : 12-12-97.

S.Sivasankara Reddy

.. Applicant.

vs

1. The Union of India rep. by
the Chief Postmaster General,
A.P. Postal Circle, Hyderabad.
2. The Postmaster General,
Kurnool Region, Kurnool.
3. The Supdt. of Post Offices,
Nandyal Postal Division,
Nandyal, Kurnool District.
4. The Sub-Postmaster (LSG),
Giddalur, LSG SO
Prakasam District.

.. Respondents.

Counsel for the applicant : Mr. KSR Anjaneyulu

Counsel for the respondents : Mr. NR Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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D

ORDER

CRAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Heard Mr. Subramanyam for Mr. K. S. R. Anjaneyulu, learned counsel for the applicant and Mr. N. R. Devaraj, learned counsel for the respondents.

2. The applicant submits that he is working as Casual Labour Night Watchman at Giddalur LSG Sub-Post Office from 1-11-93 onwards. He has completed 4 years of service in the post. He is being paid ^{from} for 6 hours and his working hours are evening 5 p.m. to morning 8 A.M. next day. A post of EDDA II has become vacant in that office from November, 1995 due to promotion of regular incumbent. It is stated that the respondents have approached the appropriate employment exchange for sponsorship of the candidates for filling up of that post. It is further stated that though the applicant had registered himself in the employment exchange his name was not sponsored. As ^{it is} stated that the employment exchange authorities are of the opinion that he is already in service and hence his name need not be sponsored. The letter to the employment exchange it is stated was written on 18-11-97 and interview is ~~later~~ to be held on 23-12-97.

3. This OA is filed praying for a direction to the respondents No. 3 and 4 to consider the application of the applicant for the post of EDDA without insisting the same to be routed through employment exchange and to appoint him as EDDA II Giddalur S.O.

4. The applicant is already working as Casual Labour Night Watchman under the respondent organisation. He also submits that he fulfills all the conditions for consideration for the post of EDDA. If so his application may also be considered in accordance with rule along with the candidates sponsored by the employment exchange.

5. The OA is ordered accordingly at the admission stage itself No costs.

spr

B.S. JAI PARAMESHWAR
(MEMBER (JUDL))

Dt. 12-12-97.

R. RANGARAJAN
(MEMBER (ADMN))

D. R. *Amma*

Dictated in the Open Court.

DA.1641/97

Copy to:-

1. The Chief Postmaster General, A.P. Postal Circle, Hyderabad.
2. The Postmaster General, Kurnool Region, Kurnool.
3. The Superintendent of Post Offices, Nandyal Postal Division, Nandyal, Kurnool District.
4. The Sub-Postmaster (LSG), Giddalur, LSG SO Prakasam District.
5. One copy to Mr. KSR. Anjaneyulu, Advocate, CAT., Hyd.
6. One copy to Mr. N.R. Devaraj, Sr. C.G.S.C., CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate.

err

cc today,

16/12/97

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated: 12/12/97

ORDER/JUDGMENT

M.A/R.A/C.A.NO.

O.A.NO. 1641 /97

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

